

**GOVERNMENT OF INDIA
MINES
LOK SABHA**

UNSTARRED QUESTION NO:3723
ANSWERED ON:16.05.2006
ARTIFICIAL KOTA STONE
Kaushal Shri Raghuvir Singh

Will the Minister of MINES be pleased to state:

- (a) whether polished kota stone found is facing competition from artificial kota stone;
- (b) if so, the details thereof;
- (c) whether foreign trade of kota stone has been affected;
- (d) if so, the details thereof;
- (e) whether the Government has taken/proposes to take any steps to save this industry from artificial Kota- Stone; and
- (f) if so, the details thereof?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF MINES (Dr. T. SUBBARAMI REDDY)

(a) to (f): Kota stone being a building stone, is a minor mineral in terms of Section 3(e) of the Mines and Minerals (Development and Regulation) Act, 1957 (MMDR Act). As per the provisions of the MMDR Act, minor minerals are dealt by the State Governments. Detailed data on minor minerals is not centrally maintained.